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- (4) Steps are being formulated to curb absenteeism among workers which is usually heavy in the first three months of the year.
- (5) The State Governments have been requested to strengthen the law and order machinery in area., where production has been affected by frequent disruptions in the law and order. A close watch is being kept on the situation; and
- (6) Assistance of the State Gov ernments has been sought in expe diting land acquisition for commenc ing new projects.

Conversion of Films Division into **Autonomous Body**

- 376. SHRI GHOUSE MOHIUDDIN SHEIKH; Will the Minister of INFOR MATION AND BROADCASTING be pleased to state:
- (a) whether there is any proposal under Government's consideration to wind up the working group set up to determine the feasibility of converting the Film? Division into an Autonomous Body; and
- (b) if so, what are the main features of the proposal?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI V. P. SATHE): (a) and (b) Government have already wound up the Working Group on Films Division with effect from 15th February, 1980, because there is no need to delink Films Division from the Government. Film is a powerful source for national integration 'and the documentaries help the people to grasp the ideals of the country. Films Division 'enjoys adequate functional autonomy and great films, even dramatic and poetic. films, can be and have been made within the existing framework of the Films Division.

Legislation amending the law relating to 'rap

377. DR. BAFIQ ZAKARIA: Will the Minister of LA".V, JUSTICE AND COMPANY AFFAIRS be pleased to

- (a) whether Government has taken note of the strong resentment voiced by many social organisations of women against the judgment of the Supreme Court in the Mathura rape case; and
- (b) if so, what action Government propose to take in this regard?
- THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) Yes, Sir.
- (b) The suggestions made hi "hi3 regard are under consideration of Government.

Production and Distribution of Coal

- 378. SHRI MULKA GOVINDA REDDY: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to
- (a) the quantity of coal produced and distributed to various Stater, in relation to their requirements during the current year;
- (b) whether Government are aware that a number of industries could not utilize their capacities due to shortage of coal supplied to them during the current
- year; and
- (c) if so. the steps taken by Gov ernment to improve coal supplies?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) 93.21 million tonnes of coal was produced from April 1979 to February 1980. The demand for coal is assessed on an All India basis in respect of the various consuming sectors and not State-wise. The consumption of coal by the major consuming States for the year 1978-79 is as under:

States		(Million Tonnes)		
Bihar .	Z	1/4		15.90
West Bengal	,		*	12-90
Madhya Pradesh			*	11.24
Orissa	*		. 7.1	3.88
Maharashtra	*		**	5.51
Uttar Pradesh			*1	10.20
Assam	5.	182	.00	0.31